

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1132
ANSWERED ON:30.11.2005
ILL-TREATMENT OF INDIAN VISITORS AT SHARJAH
Angadi Shri Suresh Chanabasappa

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether the Indian visitors were ill treated at Sharjah by the Tajikistan Airlines employees:
- (b) If so, the details thereof;
- (c) whether this matter has been taken up with the concerned country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a, b & c) No such complaint was received by the Consulate General of India in Dubai. However, it is learnt that on November 10, 2005, there appears to have been an altercation at Sharjah International airport between some Indian passengers and the employees of Tajikistan Airlines, as some passengers with valid reservations were off-loaded from Tajik Air flight No.TJ-112 to New Delhi due to overbooking of the flight. This caused some commotion at the airport but the situation was brought under control by the airport staff.
- (d) Does not arise.
 - (e) Does not arise.